

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2648
ANSWERED ON 27.12.2018

Pension to Sarpanch and Councillors

†2648. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to give pension to Sarpanch and Councillors on the lines of Ex-MLAs and MPs;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposals/demands in this regard and if so, the details thereof and the action taken thereon;
- (d) whether the Government proposes to bring a legislation in this regard; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

- (a)&(b) There is no proposal with Ministry of Panchayati Raj and Ministry of Housing and Urban Affairs, Government of India to give pension to Sarpanch and Councillors, respectively.
- (c) No such proposal has been received in this regard in these Ministries.
- (d)& (e) There is no such proposal.
